

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-15/2020**

Mrs. Maria Piedade Fernandes ... Petitioner

Versus

State of Goa and Ors. ... Respondents

Mr. Terence Vaz, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General along with Ms. Maria Correia,
Addl. Government Advocate for the Respondents No.1, 2 and 3.

Coram:- M.S. SONAK &
SMT. M. S. JAWALKAR, JJ.

Date:- 9th June, 2020**P. C.:**

The record indicates that respondent no.4 is not yet served. Mr. Vaz seeks leave to effect private service. In addition to the usual mode of service, leave is granted to serve respondent no.4 privately by all possible modes. The petitioner to file affidavit of service.

2. Liberty to apply once service is complete.

SMT. M. S. JAWALKAR, J.***M. S. SONAK, J.***